

DIVISION BENCH

ITEM NO.119

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.302/2024 IN CP (IB) No.76/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	DEEPAK GUPTA HUF V/S M/S SPARKSPELL HOMES PVT LTD
UNDER SECTION	7 IBC (RESOLUTION PLAN APPROVED)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 31st July, 2024.

-Sd-

(Court Officer)

22nd July, 2024

*Bipul Kumar Tiwari
(Stenographer)*